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Title: Papers laid on the Table of the House by Ministers/members.

MR. DEPUTY-SPEAKER: Now we shall take up Papers to be laid on the Table.

...(Interruptions)

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) Review by the Government of the working of the Cochin Shipyard Limited, Cochin, for the year 2009-2010.
- (2) Annual Report of the Cochin Shipyard Limited, Cochin, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3298/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): I beg to lay on the Table:-

- (1) A copy of the Electrical Wires, Cables, Appliances and Protection Devices and Accessories (Quality Control) Amendment Order, 2010 (Hindi and English versions) published in Notification No. S.O. 2604(E) in Gazette of India dated 21st October, 2010, Section 14 of the Bureau of Indian Standards Act, 1986.

(Placed in Library, See No. LT 3299/15/10)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Manufacturing Technology Institute, Bangalore, for the year 2009-2010.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Manufacturing Technology Institute, Bangalore, for the year 2009-2010.

(Placed in Library, See No. LT 3300/15/10)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Spices Board, Cochin, for the year 2009-2010.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Spices Board, Cochin, for the year 2009-2010, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Spices Board, Cochin, for the year 2009-2010.

(Placed in Library, See No. LT 3301/15/10)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Coffee Board, Bangalore, for the year 2009-2010.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Coffee Board, Bangalore, for the year 2009-2010, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Coffee Board, Bangalore, for the year 2009-2010.

(Placed in Library, See No. LT 3302/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 37 of the Apprentices Act, 1961:-

(i) The Apprenticeship (Third Amendment) Rules, 2010 published in Notification No. G.S.R. 734(E) in Gazette of India dated 8th September, 2010.

(ii) The Apprenticeship (Fifth Amendment) Rules, 2010 published in Notification No. G.S.R. 838(E) in Gazette of India dated 18th October, 2010.

(Placed in Library, See No. LT 3303/15/10)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 7 of the Employees' Provident Funds & Miscellaneous Provisions Act, 1952:-

(i) The Employees' Provident Funds (Amendment) Scheme, 2010 published in Notification No. G.S.R. 148 in Gazette of India dated 3rd September, 2010.

(ii) The Employees' Pension (Amendment) Scheme, 2010 published in Notification No. G.S.R. 149 in Gazette of India dated 3rd September, 2010.

(Placed in Library, See No. LT 3304/15/10)

...(Interruptions)
